

(c) whether Members of Parliament/ MLAs who are also Directors/Executives of listed private companies are permitted to use the Emblem on their visiting cards; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Section 3 of the State Emblem of India (Prohibition of Improper Use) Act, 2005 prohibits the unauthorized or improper use of the Emblem of India. As per Rule 10(3) of the State Emblem of India (Regulation of Use) Rules, 2007, "No association or body of persons, whether incorporated or not, shall use the emblem on their letter-heads, brochures, seats, crests, badges, house flags or for any other purpose in any manner".

As per Section 7 (1) of the State Emblem of India (Prohibition of Improper Use) Act, 2005, "Any person who contravenes the provisions of Section 3 shall be punishable with imprisonment for a term which may extend to two years, or with fine which may extend to five thousand rupees, or with both or, if having been previously convicted of an offence under this Section, is again convicted of any such offence, he shall be punishable for the second and for every subsequent offence with imprisonment for a term which shall not be less than six months, which may extend to two years and with fine which may extend to five thousand rupees".

(c) and (d) As per Schedule-I (read with Schedule-III) to the State Emblem of India (Regulation of Use) Rules, 2007, the Constitutional or Statutory Authorities, Ministries or Departments of the Central Government, State Governments or Union Territory Administrations, Members of Parliament/MLAs may use the Emblem of India on their visiting card for legitimate representational purpose.

Provision of old airport terminals on rental basis

188. SHRI K.R. ARJUNAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government has taken a decision to provide old airport terminals for events on rental basis;

(b) if so, the details thereof;

(c) whether it is also a fact that this will fetch for Government a good amount of revenue from many parts of the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) No, Sir. No such proposal is under consideration in the Ministry of Civil Aviation.

(b) to (d) Do not arise in view of (a) above.

Need for comprehensive aviation infrastructure plans

189. SHRI K.R. ARJUNAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that India needs a comprehensive aviation infrastructure plans as air traffic is booming;

(b) whether it is also a fact that developing airports like real estate business is doomed to fail;

(c) whether the airports need to be developed first and foremost as a catalyst for economic development; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes, Sir. A comprehensive aviation capacity expansion program, NABH (NextGen Airports for Bharat) Nirman, as announced in the Union Budget 2018, is intended to develop sufficient airport and air space capacity. NABH Nirman, a multi-year program, envisages to expand India's aviation capacity 4 to 5 times to serve a billion passenger trips a year. This program includes overall passenger growth projections, detailed passenger forecasts for all major airports, new regulatory approaches for greenfield and brownfield airports, collaborative urban and land planning frameworks with various states, and necessary financing to build out aviation capacity. Various experts have estimated that aviation capacity expansion to reach a billion trips will require between ₹ 3 lakh crores and 4 lakh crores. Airport investments are required in both commercially viable major airports, minor airports operated as a public service and wide range of other landing facilities such as no-frills, airports, helipads, and water-based ports for seaplanes. Significant investments are also required in managing air space and in digitizing air traffic management.